

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206 - **CP(IB)/160(AHM)2023**

With

ITEM No.207 - IA/771(AHM)2023

ITEM No.208 - IA/1437(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khedut Agro Engineering

.....Applicant

Vs.

RBL Bank Ltd.

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant / PG : Ms. M A Gogia, Adv. in IA 771/2023

For the RP : Mr. Atul Sharma, Adv. in IA 1437/2023

For the Respondent : Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL

ORDER

CP(IB)/160(AHM)2023, IA/771(AHM)2023 & IA/1437(AHM)2023

Ld. Counsel for the applicant Personal Guarantor seeks time to file short affidavit.

Ld. Counsel for the respondent is directed to file written submissions, if any, within one-week.

List for filing affidavit by applicant on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)